

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 1198 of 1995

New Delhi, dated the 23<sup>rd</sup> February, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri V.K. Chopra,  
MES No. 312772,  
S/o late Shri H.L. Chopra,  
R/o B-57-A, A.F. Station, Arjungarh,  
New Delhi-110047.

Working as Superintendent E/M Gr.II  
under Garrison Engineer (South),  
A.F. Palam, Delhi Cantt.  
New Delhi. .... APPLICANT

(By Advocate: Shri S.S. Tiwari)

VERSUS

1. Union of India through  
the Secretary,  
Ministry of Defence, South Block,  
New Delhi.
2. The Engineer-in-Chief,  
E-in-C's Branch, Army Hqrs.,  
Kashmir House, Rajaji Marg,  
New Delhi. .... RESPONDENTS

(By Advocate: Mrs. Meera Chhibber)

JUDGMENT

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

In this application Shri V.K. Chopra has sought for a direction to rectify his educational qualifications in the seniority list from Diploma to Degree.

2. We have heard Shri S.S. Tiwari for the applicant and Mrs. Meera Chhibber for the Respondents, who has filed a copy of seniority list of Supdt. E/M Gr.II vide E-in-C's Branch letter No. 41265/ElR(Sub) dated 4.8.95 together with Appendix 'A' to

A

E-in-C's Branch letter No. 41265/E1R (Sub)  
dated 30.5.94.

3. From the above documents it clear that the necessary rectification in the applicant's educational qualifications have been made.

4. This O.A. is disposed of with a direction to the Respondents to forward a copy of the above two documents to the applicant on proper receipt. No costs.

Aledavalli

(DR. A. VEDAVALLI)  
Member (J)

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(S.R. ADIGE)  
Member (A)

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